

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 24.09.2019**  
**In the court of the Registrar (In Charge)**  
**11:30 A.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 2980 of 2019 in Comp. App. (AT) (Ins) No. __ of 2019	Amit Singhal & Anr. Vs. Experion Developers Pvt. Ltd.	Aditya Parolia
<b>2.</b>	I.A. No. 2987 of 2019 in Comp. App. (AT) (Ins) No. __ of 2019	Commissioner of Customs, NS - II Vs. Calyx Chemicals & Pharmaceuticals Ltd. & Ors.	Harpreet Singh
<b>3.</b>	I.A. No. 2978 of 2019 in Comp. App. (AT) No. __ of 2019	Gautam R Padival & Ors. Vs. The Karnataka Theatres Ltd. & Ors.	Aditya Verma
<b>4.</b>	I.A. No. 2979 of 2019 in Comp. App. (AT) No. __ of 2019	VRG Healthcare Pvt. Ltd. & Ors. Vs. Ganesh Ramachandra Chakkarwar	Rishabh Sancheti

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**Administrative Officer (R)**